

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-164(PB)/2024

IN THE MATTER OF:

Chhama Jain Proprietor of M/S P.S.T.
Trading and Components

.... Petitioner

v.

Futureworld Greenhomes Private
Limited

.... Respondent

Order U/s. 9 of (IBC)

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : None

For the Respondent :

ORDER

None appeared when the matter was called for hearing. In the interest of justice, list the matter on **24.04.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.04.2024
Lalit